

provides not only medical care but also cast benefits in the contingencies of sickness, maternity and employment injury. Therefore, the question of amendment of the ESI Act to exclude any unit on the ground of better medical care alone does not arise.

NRI Bonds for Sardar Sarovar Project

1720. DR. K. JESWANI: Will the Minister of FINANCE be pleased to state:

(a) whether the Government accorded approval for the issue of NRI Bonds for Sardar Project in December, 1990;

(b) if so, the nomenclature and terms and conditions of these Bonds; and

(c) the time frame that the Government have determined for commencing these Bonds issue?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS (DR. ABRAR AHMED): (a) No Sir.

(b) and (c). Does not arise.

Loans Sanctioned by Nationalised Banks in Orissa

1721. DR. KARTIKESWAR PATRA: Will the Minister of FINANCE be pleased to state:

(a) the deposits in the nationalised banks in Orissa and the amount of loans sanctioned by them during each of the last two years;

(b) whether the amount of loans disbursed was as per the targets; and

(c) if not, the reasons therefor and the steps taken by the Government to increase the amount of loans ?

THE MINISTER OF STATE IN THE MINIS-TRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS (DR. ABRAR AHMED): (a) The aggregate deposits and outstanding advances of all nationalised banks in the State of Orissa as at the end of last Friday of March 1991, March 1992 and September 1992 (latest available) were as under;

	(Rs. in crores)	
	<i>Deposits</i>	<i>Credit</i>
March 1991	1447	1011
March 1992	1572	1070
September 1992 (latest available)	1676	1094

(b) No State-wise targets are fixed by banks loan disbursement or maintenance of any prescribed credit-deposit ratio. However, a credit-deposit ratio of 60% at rural and semi-urban branches has to be achieved for the bank as a whole on All India basis.

(c) Does not arise in view of (a) above.

Fishing Vessels at Bombay Port Trust

1722. SHRI SUDHIR SAWANT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of fishing vessels utilising jetties under the Bombay Port Trust; and

(b) the facilities provided by the Bombay Port Trust to fishermen cooperative societies?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). There are 1260 fishing vessels registered for use at Ferry Wharf while 1100 are regis-